

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/127(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	GLEN INDUSTRIES PRIVATE LIMITED VS REGIONAL DIRECTOR (EASTERN REGION) MCA
UNDER SECTION	APPLICATION UNDER ANY OTHER PROVISIONS APPLICATION UNDER ANY OTHER PROVISIONS RULE 11 OF NCLT

Appearance (via video conferencing/physically)

For Applicant Companies

Mr. Rishav Banerjee, Adv.

ORDER

1. Learned counsel for the Petitioner present.
2. After hearing submissions of Ld. counsel appearing for the petitioner, we hereby direct that the matter be again considered by RD, ER and the report/observations be filed with the registry within two weeks by way of an affidavit.
3. **Post this matter on 02.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**